

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA**

REGIONAL BENCH – COURT NO.3

Excise Appeal No. 75584 of 2015

(Arising out of Order-in-Original No.11/COMMR/2015 Dated 26/02/2015 passed by
Commissioner of Central Excise & Service Tax, Jamshedpur.)

M/s Gajanan Ferro Pvt. Ltd.

(Kadambera, P.S.- Dhalbhumgarh
Distt. East Singhbhum, Jharkhand

Appellant

VERSUS

Commissioner of Central Excise & Service Tax, Jamshedpur

(143, New Baradwari, Sakchi,
Jamshedpur-831001)

Respondent

WITH

Excise Appeal No. 75585 of 2015

(Arising out of Order-in-Original No.11/COMMR/2015 Dated 26/02/2015 passed by
Commissioner of Central Excise & Service Tax, Jamshedpur.)

M/s Jeetendra Kumar Agarwal.

Director of M/s. Gajanan Ferro Pvt. Ltd.
(Kadambera, P.S.- Dhalbhumgarh
Distt. East Singhbhum, Jharkhand

Appellant

VERSUS

Commissioner of Central Excise & Service Tax, Jamshedpur

(143, New Baradwari, Sakchi,
Jamshedpur-831001)

Respondent

AND

Excise Appeal No. 75586 of 2015

(Arising out of Order-in-Original No.11/COMMR/2015 Dated 26/02/2015 passed by
Commissioner of Central Excise & Service Tax, Jamshedpur.)

Shri Sachin Poddar

Director of M/s. Gajanan Ferro Pvt. Ltd.
(Kadambera, P.S.- Dhalbhumgarh
Distt. East Singhbhum, Jharkhand

Appellant

Excise Appeal No. 75584-75586 of 2015*VERSUS***Commissioner of Central Excise & Service Tax, Jamshedpur**

(143, New Baradwari, Sakchi,
Jamshedpur-831001)

Respondent**APPEARANCE:**

None for the Appellant

Shri S. S. Chattopadhyay, Authorized Representative for the Respondent

CORAM:**HON'BLE SHRI P.K.CHOUDHARY, MEMBER (JUDICIAL)****HON'BLE SHRI RAJU, MEMBER (TECHNICAL)**

DATE OF E-HEARING : 30.07.2021

FINAL ORDER NO. 75522-75524/2021**ORDER**

The Revenue has forwarded a copy of Form No.SVLDRS-4, which is a discharge Certificate issued by the Members of the Designated Committee for full and final settlement of Tax Dues under Section 127 of the Finance (No.2) Act, 1994 read with Rule 9 of Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019. Accordingly, the appeals of the appellant/applicants are dismissed as withdrawn.

Sd/-**(P. K. Choudhary)
Member (Judicial)****Sd/-****(Raju)
Member (Technical)****Pooja**